

For Immediate Release

TELECOM REGULATORY AUTHORITY OF INDIA

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Extension of Last Date to receive comments on Draft regulation “The Standards of Quality of Service for Mobile Data Services Regulations, 2012”

New Delhi, 26th July, 2012: Telecom Regulatory Authority of India (TRAI) had invited comments of stakeholders on Draft regulation - “**The Standards of Quality of Service for Mobile Data Services Regulations, 2012**”. The last date for receiving comments was fixed as 25th July 2012.

Requests have been received from stakeholders for extension of time for sending their comments. In view of the importance of the issue, the Authority has decided to extend the last date for submission of written comments by stakeholders until 10th August, 2012 and counter comments by 17th August, 2012. Stakeholders are requested to submit their comments before this date preferably in electronic form at advqos@traigov.in.

Contact Details in case of any clarifications

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